

Industrial Credit and Investment Corporation of India

*312. Shri Heda: Will the Minister of Finance be pleased to refer to the reply given to Starred Question No. 219 on the 26th August, 1965 and state:

(a) whether any amount of the loan obtained by the Industrial Credit and Investment Corporation of India from the World Bank has been disbursed so far;

(b) if so, the total disbursement made so far;

(c) the parties to which the loan has been given; and

(d) the basis on which these loans have been advanced?

The Minister of Planning and Minister in the Ministry of Finance (Shri B. R. Bhagat): (a) and (b). No part of the loan of \$50 million made by the I.B.R.D. to the I.C.I.C.I. on 28th May, 1965 has been disbursed so far. The legal formalities were completed and the loan became effective only on 20th August, 1965. It is only when goods are ordered abroad and payments made therefor in due course that drawals will be made against the loan.

(c) Though no amount has been drawn so far, the I.C.I.C.I. has made sub-loans to forty-eight companies totalling \$17.30 millions against the loan.

(d) The Corporation advances loans to productive enterprises in the private sector after a detailed scrutiny of the projects concerned to determine their viability.

Remittance of money by Indians abroad

*313. Shri F. C. Borooah:
Shri Yashpal Singh:
Shri S. M. Banerjee:
Shri Prakash Vir Shastri:
Shri Basappa:

Shri Ram Harkh Yadav:
Shri M. S. Murti:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that an elaborate scheme has been prepared by Government to give the Indians abroad an incentive to remit money home through proper channels to augment foreign exchange earnings;

(b) if so, the broad features thereof; and

(c) the response which the scheme has received so far?

The Minister of Planning and Minister in the Ministry of Finance (Shri B. R. Bhagat): (a) and (b). A statement is laid on the Table of the House. [Placed in Library. See No. LT-5180/65].

(c) The scheme is in the introductory stage and it is too early to assess the response.

Central Housing Finance Corporation

*314. Shrimati Maimoona Saitan: Will the Minister of Finance be pleased to state:

(a) Whether another agency to finance housing loan viz., the Central Housing Finance Corporation has been set up;

(b) if so, its precise constitution and the amount placed at its disposal; and

(c) its *modus operandi*?

The Minister of Planning (Shri B. R. Bhagat): (a) The setting up of a Housing Finance Corporation is under consideration.

(b) and (c). Do not arise

डीजल मोटोमोटिव वर्कशॉप,
बाराणसी

*315. श्री विद्याम प्रसाद : क्या विल
मंत्री सीमा-तुलक प्राधिकारियों द्वारा डीजल
मोटोमोटिव वर्कशॉप, बाराणसी में मारे गये